

OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
CHANDERNAGORE, HOOGHLY

Order No.: 77

Dated: 14.09.2020

In view of the directions of the Ld. District Judge, Hooghly in the Order No: 238, Dated: 10.09.2020, the roster for Judicial Magistrates of Chandannagore Sub-Division from 16.09.2020 to 30.09.2020 (Working Days Only) is as below:-

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE
16.09.2020	SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF A.C.J.M. COURT, CHANDERNAGORE) & SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (AFFIDAVIT FILE AND NGR FILE)
18.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 2nd COURT, CHANDERNAGORE, AFFIDAVIT FILE AND NGR FILE)
19.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 2nd COURT, CHANDERNAGORE, AFFIDAVIT FILE AND NGR FILE)
21.09.2020	SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (AFFIDAVIT FILE AND NGR FILE) & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF A.C.J.M. COURT, CHANDERNAGORE)
22.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 2nd COURT, CHANDERNAGORE, AFFIDAVIT FILE AND NGR FILE)
23.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 3rd COURT, CHANDERNAGORE, AFFIDAVIT FILE AND NGR FILE)
24.09.2020	SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF A.C.J.M. COURT, CHANDERNAGORE) & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (AFFIDAVIT FILE AND NGR FILE)
25.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 3rd COURT, CHANDERNAGORE AFFIDAVIT FILE NGR FILE)
28.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 3rd COURT, CHANDERNAGORE AFFIDAVIT FILE NGR FILE)
29.09.2020	SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF A.C.J.M. COURT, CHANDERNAGORE) & SMT. CHANDRANI CHAKRABORTY, J.M., 3rd COURT, CHANDERNAGORE (AFFIDAVIT FILE AND NGR FILE)
30.09.2020	SMT. RINA TALUKDAR, A.C.J.M, CHANDERNAGORE & SRI DEBAYAN GANGULY, J.M., 2nd COURT, CHANDERNAGORE (ALSO IN-CHARGE OF J.M. 3rd COURT, CHANDERNAGORE AFFIDAVIT FILE NGR FILE)

Sd/- Rina Talukdar
Addl. Chief Judicial Magistrate,
Chandernagore

**OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
CHANDERNAGORE, HOOGHLY**

No.: 313(20)

Dated: 14.09.2020

Copy forwarded to :

1. The Ld. District Judge, Hooghly
2. The Ld. Additional District and Sessions Judge, Chandannagore Court.
3. The Ld. Chief Judicial Magistrate, Hooghly
- 4-5. The Judicial Magistrate, 2nd Court / 3rd Court, Chandernagore, Hooghly
- 6-7. The President/Secretary Criminal Bar Association, Chandannagore.
- 8-10. Assistant Public Prosecutor, A.C.J.M. / J.M. 2nd Court / J.M. 3rd Court, Chandannagore.
11. Law Clerks' Association, Chandannagore Court.
12. The Inspector, Chandannagore Court.
13. G.R.O., Chandannagore Court.
14. N.G.R.O., Chandannagore Court.
15. I.C., Chandannagore Police Station.
16. I.C., Bhadreswar Police Station.
17. O.C., Tarakeswar Police Station.
18. O.C., Singur Police Station.
19. O.C., Haripal Police Station.
20. My Notice Board

**Sd/- Rina Talukdar
Addl. Chief Judicial Magistrate,
Chandernagore**